GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ

LOK SABHA

UNSTARRED QUESTION NO. 3862

ANSWERED ON 21.12.2021

PANCHAYAT SYSTEM

†3862. SHRI ANIL FIROJIYA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether any scheme has been formulated to improve the Panchayat system; and
- (b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

- (a) Yes, Sir.
- (b) The Ministry of Panchayati Raj is implementing a Centrally Sponsored Scheme-Rashtriya Gram Swaraj Abhiyan (RGSA) with funding pattern between the Centre and State in the ratio of 60:40 and 90:10 for the North-eastern, Hilly States and the Union Territory of Jammu & Kashmir. It is 100% for all other Union Territories. The primary objective of RGSA Scheme is to strengthen Panchyati Raj Institutions (PRIs) by providing financial assistance for capacity building and training of the elected representatives and functionaries of the PRIs to improve their governance capabilities along with provisions for infrastructural facilities like construction of Gram Panchayat Bhawans and computerisation of Panchayats. For promotion of e-governance in the PRIs and digitalisation of Panchaysts with the prime objectives of brining in efficiency, accountability and transparency in local rural self-government, the Central Sector scheme of e-Panchayat Mission Mode Project is implemented under which various digital solutions are provided. The Ministry is also implementing the Central Sector Scheme-Incentivization of Panchayats (IoPs) under which financial incentives are given to the good performing Panchyats at various level selected under the National Panchayat Awards competition held annually to encourage the Panchayats for improving the service and public good delivery system.